

**GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF PUBLIC ENTERPRISES**

**LOK SABHA
UNSTARRED QUESTION NO. 1454
TO BE ANSWERED ON THE 8th DECEMBER, 2015**

Strengthening of PSUs

1454. DR. A. SAMPATH:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government proposes to strengthen Public Sector Undertakings (PSUs) in the core and strategic areas;
- (b) if so, the details thereof along with the steps taken in this regard;
- (c) whether the Government proposes to extend more autonomy to PSUs; and
- (d) if so, the details thereof?

A N S W E R

**THE MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
(SHRI G.M. SIDDESHWARA)**

(a) and (b) : There were 290 Central Public Sector Enterprises (CPSEs) in the country on 31st March, 2014 operating in various sectors of the economy including core and strategic areas like Coal, Mining, Steel, Oil, Power, Defence, Atomic Energy, Railways, Transportation, etc. Over the years, Government has taken many steps to strengthen CPSEs which include, (i) introduction of Maharatna, Navratna and Miniratna schemes envisaging delegation of financial and operational powers to Boards of such CPSEs, (ii) thrust on performance improvement through the Memorandum of Understanding mechanism, (iii) professionalization of Boards of CPSEs, (iv) listing of CPSEs, etc.

(c) and (d) : The Government has already delegated financial and operational powers to Boards of Maharatna, Navratna and Miniratna CPSEs in critical areas like capital expenditure, investment in joint ventures/subsidiaries, human resources management and entering into technology joint ventures or strategic alliances.
